

सरकार किसानों के प्रतिनिधियों को कोई प्रतिनिधित्व देती है ?

**Shri M. V. Krishnappa:** Only after consulting the sugar mills, the sugar-cane growers and the various interests connected with sugar are the prices fixed.

**Shri Gopala Rao:** In view of the fact that the sugar-cane cess is being collected in order to develop sugar-cane cultivation, are the Government aware that these funds are never used for the development of sugar-cane cultivation?

**Shri M. V. Krishnappa:** They are meant for the development of the sugar-cane growing area and they are being so used. If the hon. Member gives me any specific instance, I shall look into it.

श्री विभूति मिश्र : इस बार सरकार ने जो गन्ने की कीमत मुकर्रर की है, तो क्या निर्णय करते समय गन्ने वालों के कोई प्रतिनिधि थे ?

**Shri M. V. Krishnappa:** There were the real representatives of the people, the M.Ps. and other persons.

**Mr. Deputy-Speaker:** M.Ps. are the real representatives of the people.

**Shri Sarangadhar Das:** May I know, Sir, if it is not a fact that the sugar-cane cess is taken into the general revenue and not kept as a separate fund for the development of the sugar-cane growing areas?

**Mr. Deputy-Speaker:** How does this arise?

**Shri M. V. Krishnappa:** This does not arise, Sir.

श्री विभूति मिश्र : नार्थ बिहार शहरकेन प्रोवस का क्या कोई रिप्रजेंटेटिव कीमत ठीक करने के समय मौजूद था ?

**Shri M. V. Krishnappa:** I can follow it. I am prepared to give him a list of members who are on the Committee.

#### EMPLOYMENT EXCHANGES

\*1208. **Shri Muniswamy:** (a) Will the Minister of Labour be pleased to state whether superior authorities go on periodical inspection of the Employment Exchanges in our country?

(b) Has it come to the notice of Government that there were any irregularities in the Employment Exchanges, causing delays in providing jobs to applicants?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) The implication in this question is not correct, however, if the hon. Member will bring specific instances to the notice of the Government, appropriate action will be taken.

**Shri Muniswamy:** May I know whether the applicants registered in 1951 have not been given any chance till now?

**Shri Abid Ali:** If there were no vacancies suitable for them they might not have got any.

**Shri Nambiar:** May I know whether there are any cases that for the last five years continuously certain applicants had not got any chance in spite of repeated reminders and renewals of their applications?

**Shri Abid Ali:** As I have already said, if there was no vacancy, the candidate may not get it for a period longer than five years.

**Shri N. Sreekantan Nair:** May I know whether the applications are expected to be renewed and whether that will bring in any undue hardship to the applicants?

**Shri Abid Ali:** They have to renew their applications every two months to remain on the live register without any hardship.

**Shri N. M. Lingam:** May I know, Sir, if the Shiva Rao Committee appointed to enquire into the working of the Exchanges have completed their labours?

**Shri Abid Ali:** No, Sir; it is too early to expect the completion of their labours.

**Shri S. V. Ramaswamy:** What is the percentage of persons getting jobs as compared with persons who are actually on the list?

**Shri Abid Ali:** About 30 per cent.

**Shri S. V. Ramaswamy:** What is the time taken?

**Mr. Deputy-Speaker:** It was already asked in another question. He is not able to say. It takes from two days to 5 years.